

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 115
CP No. 45/CB/2022
IA (Companies Act) No. 39/CB/2023

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Vishal Upasrao Barapatre
V/S

.....Applicant

In2IT Technologies Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Madhup Singhal, Adv.

For the Respondent

Mr. Saswat K. Acharya, Adv.
Mr. Anant Pattnaik, Adv.
Ms. S. Pholgu, Adv.
Mr. Subham Agarwal, Adv.

ORDER

IA (Companies Act) No. 39/CB/2024:

Learned Counsel Mr. Madhup Singhal appeared for the petitioner.
Learned Counsel Mr. Saswat K. Acharya appeared for the Respondent Nos. 2, 5 and 13. Counter filed by the respondent. Pleadings are complete. Parties are not ready for arguments.
Hence, list the matter for hearing on 08.08.2024.

CP No. 45/CB/2022:

Both sides counsel present. IA(Companies Act) No. 39/CB/2023 is pending.
Matter adjourned to 08.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)